

SUPREME COURT OF INDIA

Registrar, Osmania University, Hyderabad

Vs.

K. Jyoti Lakshmi

(Dr. A. S. Anand , C.J., S. Rajendra Babu and Doraiswamy Rajuu Raju JJ.)

10.02.2000

ORDER

The Text below is only a summarized version of the order pronounced

Respondent refused admission to LLM course who was qualified and entitled to admission. Appellant contended that there were two other candidates who ranked higher than respondent by failed to provide any material evidence to substantiate his claim. Supreme Court held that respondent entitled to admission as no material placed by appellant to show that there were two candidates who were placed higher than respondent in rank.